

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Friday, 28th June 2024** at **02.30 p.m.** ;

I

The Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Bharat P. Deshpande** will take up the matters, as per the board notified separately.

II

Soon after the Division Bench work is over, the **Hon'ble Shri Justice M.S. Karnik** will sit singly and take up the extant judicial assignment pertaining to Single Bench - I.

III

Soon after the Division Bench work is over, the **Hon'ble Shri Justice Bharat P. Deshpande** will sit singly and take up the extant judicial assignment pertaining to Single Bench - II.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 27.06.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)